

ITEM NO.1

COURT NO.4

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 6 & 1 in CIVIL APPEAL NO. 2023 OF 2004

M. MEENAKSHI & ORS.

Appellant (s)

VERSUS

METADIN AGARWAL (D) BY LRS.& ORS.

Respondent(s)

WITH I.A.No.7 & 2 in C.A.No.2024/2004
(With appln(s) for directions and office report)

Date: 27/10/2010 These Applns. were called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE DEEPAK VERMA

For Appellant(s) Mr.P.S.Narasimha, Sr.Adv.
Mr. Sridhar Potaraju
Mr.D.Julius Riamei,Adv.
Mr.Gaichanghpon Gangmei,Adv.

Mr. John Mathew,Adv.

For Respondent(s) Mr.Anoop G.Choudhari, Sr.Adv.
Mr.Ashish Mohan, Adv.
For Mr. K.K. Mohan,Adv.

Mr.P.S.Narasimha,Sr.Adv.
Mr.Madhusudan Babu, Adv.
Mr.C.Muralikrishna, Adv.
Mr. C. Balakrishna ,Adv

Mr. D. Mahesh Babu,Adv.

UPON hearing counsel the Court made the following
O R D E R

List these appeals and the applications along with
C.A.No.8265/2004 (with I.A.No.1) on 11.11.2010.

Pleadings may be completed in C.A.NO.8265/2004 before
the next date of hearing.

(G.V.Ramana)
Court Master

(Neeru Bala Vij)
Court Master